NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.92/252/HDB/2018
NAME OF THE COMPANY	RS Geoinformatics Solutions Private Limited
NAME OF THE PETITIONER(S)	RS Geoinformatics Solutions Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
ADVOCA	TE 9441407470	K.DL
	CP CUTANFON	lan
	-	Designation E-mail & Telephone No. ADVOCATE SHILL COTAL FOR CAN Q CTAL.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
		r.	

ORDER

Heard Mr. K. Phani Kumar, Learned Counsel for the Petitioner. None appeared for the Respondent. RoC report is awaited. Issue notice to the RoC to submit his report by next date of hearing. Post the case on 16.03.2018.

Member (Tech)

Member (Judl)

pavani